Annexure - 7

Name of the Corporate Debtor: Kesma Impex Private Limited Date of commencement of Liquidation: 28th August 2024 List of stakeholders as on: 25th March 2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

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|---|---|-----------|----------------|-----------|---------------------------|----------------|---------------------------|-----------------|--------------------|------------|----------|-----------|----------|---------------|----------|------------|----------|
| _ | | | | | | | | | | | | | | Amount in INR | | | |
| 5 | SL No. | Name of | Category | Identific | Details of claim received | | Details of claim admitted | | | | | | Amount | Amount | Amount | Amount | Remarks, |
| | | stakehold | stakeholders | ation No. | Date of | Amount claimed | Amount of claim | Nature of claim | Amount covered by | Whether | Amount | % share | of | of any | of claim | of claim | if any |
| | | er | (Preferancial | | receipt | | admitted | | Lien or attachment | lien / | covered | in total | continge | mutual | rejected | under | |
| | | | shareholder/e | | - | | | | pending disposal | attachment | by | amount | nt claim | dues, | | verificati | |
| | | | quity | | | | | | | removed? | guarante | of claims | | that may | | on | |
| | | | shareholders / | | | | | | | (Yes/No) | e | admitted | | be set off | | | |
| | | | partners / | | | | | | | | | | | | | | |
| | | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA | NA |